

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02
Customs Appeal No. 10855 of 2015-SM

[Arising Out Of OIA-AHD-CUSTM-000-APP-422-426-14-15 Dated-27/02/2015 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Swastik Poly Prints P Ltd

Plot No. 285-286, Road No. 02,
Gidc, Sachin, Surat, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Himanshu P Shrimali, Superintendent (Authorized Representative) for the
Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 05.12.2023
DATE OF DECISION:05.12.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10853 of 2015.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi